

middle income group people on hire-purchase basis ;

(b) if so, the details in this regard and

(c) if not, the reasons therefor ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :**

(a) to (c) Housing is a State subject. State Governments/UTs are free to formulate and implement various Social Housing Scheme in accordance with their needs and plan priorities.

However, with the re-classification of Social Housing Schemes in July 1982, which was based on the income criteria, the States/UTs have been advised to ensure that the Schemes are invariably related to EWS, LIG and MIG for which persons having house-hold income upto Rs. 350/-, Rs. 351/- to 600/- and Rs. 601 to 1500/- per month respectively, are eligible.

[*English*]

**Women Workers in Tobacco Companies in Andhra Pradesh**

3007. SHRI C. SAMBU : Will the Minister of LABOUR be pleased to state :

(a) the total number of women workers working in Tobacco companies registered in Andhra Pradesh.

(b) whether these women workers are being paid minimum wages by the private management ; and

(c) if not, the measures taken to implement the Minimum Wages Act for women working in Tobacco companies effectively ?

**THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T.**

ANJIAH) : (a) to (c) Figures relating to the total number of women workers in tobacco companies registered in Andhra Pradesh would be available with the State Government of Andhra Pradesh. Fixation and payment of minimum wages in the tobacco industry falls within the jurisdiction of the State Government.

**Storage Capacity of Foodgrains in Karnataka**

3008. SHRI H.G. RAMULU : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the present storage capacity of foodgrains available in Karnataka ;

(b) the new storage construction programmes in Karnataka ;

(c) the details of storage capacities available in different places and new places where godowns are proposed to be built with capacities thereof ; and

(d) whether the procurement is highest in Raichur District of Karnataka, if so, the proportionate storage capacity there ?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :** (a) As on 1.7.1985, the covered storage capacity for foodgrains with Food Corporation of India in Karnataka was 2.88 lakh tonnes.

(b) The Food Corporation of India is expected to construct additional storage capacity of 0.61 lakh tonnes for food grains in Karnataka during 1985-86.

(c) A statement is given below.

(d) The procurement in Raichur District is the highest in Karnataka. The storage capacity with Food Corporation of India for foodgrains at Raichur is 8,900 tonnes.